

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO. 1406
TO BE ANSWERED ON 08.12.2015

Pollution by Cars

1406. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Indian car models have been tested and found to emit high level of pollution in the country;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government to check the high levels of pollution caused by the cars?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a) & (b): All the Indian car models are tested as per the Standards notified under Central Motor Vehicles Rules. Only the compliant vehicles are given type approval. It is the responsibility of the vehicle manufacturers to produce the vehicle in compliance to the notified standards on continual basis. Test Agencies, on behalf of Government of India, carry out verification of such a compliance through the process called conformity of production (COP) testing for emission performance.

(c): Government is taking various steps to control pollution from new as well as in-use vehicles. Some of these actions are as given below:

- (i) Setting up of automated inspection and certification test centres on model basis is taken up by MoRTH.
- (ii) Introduction of tighter emission norms for new vehicles on a periodic basis. At the moment BS V and BS VI draft notifications are already announced.
- (iii) Establishing policy to identify unfit and highly polluting vehicles through automated Test Centres and promote ELV (end of life of vehicles) regulations.
- (iv) Introduction of scheme for electrification / hybridization of vehicles.
- (v) Conversion of existing diesel and petrol vehicles to run on other greener fuels, such as CNG, LPG, etc.
